

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1792
(To be answered on the 28th November 2019)**

PRIVATISATION OF AIR INDIA

1792. SHRI GAURAV GOGOI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has decided on the final privatisation of Air India and if so, the details thereof;
- (b) whether the Government has any expected time-period within which such privatisation will be completed;
- (c) if so, the details thereof;
- (d) whether the Government is offering a 100 per cent stake in the airline to private sectors; and
- (e) if so, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (e): The Government is committed to the disinvestment of Air India. Air India Specific Alternative Mechanism (AISAM) has, inter-alia, approved the 100 percent sale of Government of India stake in Air India along with Air India Express Ltd and Air India stake in AISATS. The preparation of Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India is in process, the contours of which will be decided by AISAM.
